

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 475/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: SES Agrotech Project Engineers Pvt. Ltd.
V/s.
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	NEELAMBUS	At CP- ROC MUMBAI	<u>Neelambus</u>
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2. Dhromil
Shah

petitioner

Shah Dhromil

ORDER

CP No. 475/252(3)/NCLT/MB/MAH/2017

On cost of ₹50,000 payable to ROC, Mumbai, this Company Petition is
allowed, vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)